Sl.No.	Name of State	Amount Sanctioned
18.	Maharashtra	1100.00
19.	West Bengal	3110.00
20.	Uttar Pradesh	536.92
21.	Himachal Pradesh	241.58
22.	Rajasthan	1650.00
23.	Sikkim	60.00
	Total	37296.97

Vocational training to tribal youth in field of art and craft

2388. SHRI ANUBHAV MOHANTY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is any proposal to provide vocational training in the field of tribal art and craft to the youth of the tribal area; and
- (b) if so, what are the art and craft which have been identified for providing vocational training?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) and (b) Government is pursuing a holistic approach to ameliorate the situation of unemployment among ST population across the country. Ministry of Tribal Affairs under its Special Area Programme of Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and other Central Sector/Centrally Sponsored schemes provides funds as an additive to the State Plan for economic development of tribals in the States covering skill development and employment-cum-income generation activities. During the current financial year, the Ministry has impressed upon the State Governments for promotion of need based integrated livelihood initiatives and skill upgradation of tribals to get them respectable jobs including Marketable traditional skills like paintings, handlooms, handicrafts, artisans, skilled employment and other arts and crafts, Entrepreneurship.

It is advocated to expend 50% of the allocated funds to the State Governments for female beneficiaries.

In addition, National Scheduled Tribes Finance and Development Corporation (NSTFDC) under the Ministry of Tribal Affairs, promotes entrepreneurial development

amongst Scheduled Tribes. This Corporation provides concessional financial assistance to individuals or groups of STs for undertaking self-employment income generation activities through its channelizing agencies. Further, Tribal Co-operative Marketing Development Federation of India Limited (TRIFED) imparts skill development and capacity building training to tribal artisans and tribal Minor Forest Produce (MFP) gatherers.

Vanbandhu Kalyan Yojana

†2389. SHRI PRABHAT JHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Vanbandhu Kalyan Yojana functioning for the development of tribals in the country is showing good results;
 - (b) if so, the details thereof;
- (c) whether Nanaji Deshmukh Scheme has been started in order to provide the hostels for nomadic and semi-nomadic tribals notified by the Central Government; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) and (b) Government has launched "Vanbandhu Kalyan Yojana (VKY)" as a Central Sector Scheme during the current year 2014-15. The VKY has been adopted as a strategic process. This process envisages to ensure delivery of goods and services to the tribal population across the country with outcome oriented approach while striking at the critical gaps in the sectors of Housing, Livelihood, Health and Sanitation, Drinking Water, Agriculture and Irrigation, Electricity, Education, Skill development, Sports and Games and Preservation of Cultural Heritage etc. through appropriate convergence of resources and institutional mechanism. The State Governments have been impressed upon to endeavour effecting convergence of resources under various Central as well as State Government schemes appropriately while formulating Annual Plan and long term perspective plan for holistic development of tribals commensurating the objectives of VKY.

(c) and (d) Government has launched Nanaji Deshmukh Centrally sponsored scheme for construction of hostels for the welfare of De-notified and Nomadic Tribes (DNTs) in 2014-15. The objective of the scheme is to improve educational

[†] Original notice of the question was received in Hindi.